11-10-96

Hon'ble Mr. S. Das Gupta, A.M. Hon'ble Mr. T.L. Verma, J.M.

Learned counsel for the applicant has filed a RA indicating certain specific names of the juniors who are have allegedly been retained. Learned counsel for the respondents is allowed three weeks time to file a SCA to meet these averments. The applicant shall have two weeks time thereafter to file SRA. List for hearing on axxx 16-12-96.

TA J.M.

A.M.

Dube